

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3401

ANSWERED ON:14.12.2011

TRANSFER OF AIRPORTS

Bhaiya Shri Shivraj;Mishra Shri Govind Prasad;Patel Shri Deoraj Singh;Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Memorandum of Understanding (MoU) between the Airports Authority of India (AAI) and the State Government of Madhya Pradesh relating to transfer of airports at Satna and Khandwa on lease basis to the State Government has been signed;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay and the steps being taken to expedite the matter; and
- (d) the time by which the above airports are likely to be transferred to the Government of Madhya Pradesh?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): No, Madam.

(b): Does not arise.

(c) & (d): The lease agreement between the Airports Authority of India (AAI) and State Govt. of Madhya Pradesh is under finalisation. The airports will be leased by AAI to the Govt. of Madhya Pradesh within 3 months of the finalisation of the lease agreement.